

In the High Court of Judicature, Bombay.

Wednesday, the 8th day of February 1865.

SPECIAL APPEAL No. 928 of 1864.

Huri Walad Nursoo Sude
of the Solapoor Division
of the Poona District. } Appellant,
(Original Defendant)

versus

Sudashiv W^d Vittoba Sude
of the Solapoor Division
of the Poona District } Respondent,
(Original Plaintiff)

Rs. 62-8-"

The claim in the Original Suit was to recover half the profit
of 3 mango trees for A.P. 1860.

In Appeal No. 56 of 1863 the Act. Judge
of the District of Solapoor at Solapoor confirmed
the Decree of the M^g. of Barace who had awarded the claim.

A Special Appeal was preferred in the High Court on the grounds that (1) the decision
of the Acting District Judge is con-
trary to law in that he erred in
awarding the claim made by a
younger

Younger brother, the elder brother
being alive: that (2) the Acting Dis-
trict Judge has not gone into the
question of limitations raised by
Appellant.

The Court reverses the decree of the ^{Cit.} District
Judge and remands the case in order that
the Judge may decide whether the suit is
barred by clause 12, Act. 14 of 1859.
Costs to follow final decision.

Abraham Forbes
S. C. C. C. C.

MEMORANDUM OF COSTS incurred in Special Appeal No. 928

of 186 4 against the decision of the *Acting Judge* of the District of *Poona* and disposed of on the 8th *February* 1865 by remanding the same for retrial.

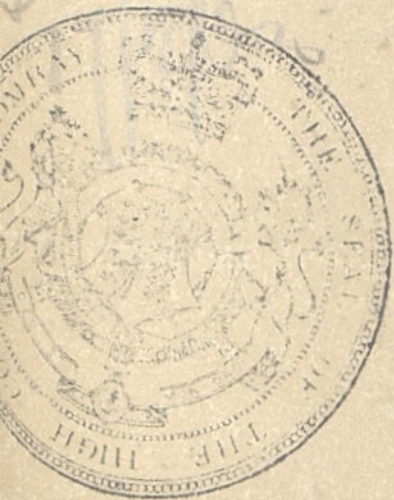
IN THIS COURT.

BY THE APPELLANT—

Stamps for copies of Decree and Judgment	3	"	"	✓			
Stamp for ² / ₁ Vukeelutnama	4	"	"	✓			
Batta for Process and Postage	1	2		✓			
Sectioner's Fee	1	"	"	✓			
Vukeel's Fee one-fourth	"	7	6	✓			
						9	9
						6	5
					Rupees....	9	9
						6	5

BY THE RESPONDENT—

Stamp for Vukeelutnama	2	"	"	✓			
Vukeel's Fee one-fourth	"	7	6	✓			
						2	7
						6	5
					Rupees....	2	7
						6	5



W. L. S. Sater

R. West
Registrar

The 8th day of February 1865.

Issued a certificate on His
Majesty's Treasury the Bank of
Bombay for the refund of Rupees
four being the value of
stamp used for special appeal
in His case.

25

R. West
Registrar.

मुंघर्षेची हत्यायाची घरी घल्ले उतांग.

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~~स्वेदीलहरीची हत्या ७२८ ७४९८८~~

~~हत्यायाची घरी घल्ले उतांग ७४९८८~~

~~हत्यायाची घरी घल्ले उतांग~~

उतांग.

(मुळ ७४९८८)

प्रतीपक्षी.

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उतांग.

(मुळ ७४९८८)

सपते. ७२८

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Translated by
Bill Bhatnagar
Bhatnagar

